

IN THE HIGH COURT OF BOMBAY AT GOA
LD-VC-CW-110-2020

Audhoot Kamat Petitioner
Versus
The State of Goa & Others Respondents

Mr. Chaitanya Padgaonkar, Advocate for the Petitioner.

Mr. Devidas Pangam, Advocate General with Mr. Geetesh Shetye, Additional Government Advocate for Respondent Nos. 1 and 2.

Coram:- M.S. SONAK &
M.S. JAWALKAR, JJ.

Date:- 28th July, 2020

P.C.

Heard Mr. Padgaonkar, the learned Counsel for the petitioner.

2. Leave is granted to correct the cause title insofar as respondent no. 3 is concerned.

3. Issue notice to the respondents returnable in two weeks.

4. The learned Advocate General along with the Additional Government Advocate Mr. Geetesh Shetye appear on behalf of respondent nos. 1 and 2.

M.S. JAWALKAR, J.
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M.S. SONAK, J.